

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 31/AM10 HELD ON 28.10.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **31/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **28.10.2009** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **30/AM10 held on 21.10.2009**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

3.3.1	Case No. A-98	SIKA INDIA PVT. LTD.	HQ F. No. 01/83/050/00186/AM07/DES-VII	Status: Approved
	NC No.: 31/AM10 Dated: 28.10.2009	Adv. Lic. No. 0210089404 Dated 18.05.2006	RLA F. No. 02/24/040/00040/AM07	

Application: Correction in the quantity allowed by Norms Committee for the export product "PVC Fire Resistant Membrane".

Decision: With oral comments of D/o C&PC, the typographical error in earlier approved version of the norms vide NC Meeting No. 47/83-ALC1/2006 dated 07.03.2006, the Committee decided to correct the quantity of export product to read as **"25,000 Sq. Mtr."** instead of **'2,50,000 Sq. Mtr'**.

ONLINE CASES

1	Case No.:3/30/85-ALC3/2007	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status: Approved
	HQ File :01/85/050/00107/AM08/	RLA File :31/24/040/00238/AM08/	Lic.No/Date:3110031257 23.10.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	30060000	90/0- INTRAUTERINE CONTRACEPTIVE DEVICE COPPER 380A WITH SILVER CORE	50000.000	Number	3434375.00	87500.00 US\$
				Total	3,434,375.00	87,500.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	74081190	COPPER WIRE WITH SILVER CORE	18.550	K.G	1442560.00	36064.00 US\$
2	39269000	INSERT TUBE (MADE OF HDPE) {OR HDPE GRANUELS : 57.5 KGS.)	57500.000	Number	20125.00	504.00 US\$
3	39239010	POUCHES MADE OF COATED PAPER LAMINATED WITH POLYESTER / POLYETHELENE POUCHES	55000.000	Number	137500.00	3438.00 US\$
4	39021000	POLYPROPYLENE GRANUELS GAMMA RADIATION STABILISED POLYPROPYLENE	82.500	K.G	6732.00	168.50 US\$
5	39019000	COMPOUND OF LDPE RESIN & BARIUM SULPHATE GRANUELS	35.750	K.G	21450.00	536.00 US\$
6	39040000	PVC GRANUELS	62.500	K.G	7500.00	187.00 US\$
7	90189000	SUTURE (OR HDPE GRANUELS : 1 KG OR NYLON RESIN MEDICAL GRADE : 1 KG)	1.000	K.G	100.00	2.50 US\$
				Total	1,635,967.00	40,900.00

Decision: With D/o C&PC OM No. 46011/22/2008-PC.II dated 20.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Intrauterine Contraceptive Device Copper 380A with Silver Core. (Weight/piece = 7.62 gram+/-5%)	1 No.	1. Copper Wire with Silver Core	0.370 gm
		2. Relevant Insert Tube (Made of HDPE)	Net + 15%
		3. Pouches (Made of	Net + 10%

			Coated Paper laminated with Polyester/Polyethylene)	
			4. Polypropylene Granules (Gamma Radiation Stabilized)	1.65 gm
			5. Compound of LDPE Resin & Barium Sulphate	0.715 gm
			6. PVC Granules	0.125 gm
			7. Suture (Made of HDPE/Nylon Resin) Thread	0.02 gm

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Case No.:7/14/87-ALC1/2008	Party Name:BAFNA OPTICS	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status: Approved
HQ File :01/87/050/00288/AM09/	RLA File :03/94/040/00400/AM08/	Lic.No/Date:0310477554 04.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39121290	63/0- Cellulose Acetate Sheet/Strips Cellulose Acetate Sheet/Strips ITC (HS) Code No. 39121290	8000.000	K.G	1748516.00	43120.00 US\$
				Total	1,748,516.00	43,120.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39121290	Cellulose Acetate Granules/Flakes Cellulose Acetate Granules/Flakes ITC HS Code No. 39121290/39121110	8400.000	K.G	928454.00	22896.50 US\$
2	29173940	Dimethyl Phthalate Dimethyl Phthalate ITC HS Code No. 29173940	1000.000	K.G	149995.00	3699.00 US\$
3	29173940	Diethyl Phthalate Diethyl Phthalate ITC HS Code No. 29173940	2200.000	K.G	329996.00	8138.00 US\$
4	79039000	Zinc Dust , Powder & Flakes Zinc Dust , Powder & Flakes ITC HS Code No. 79039000	8.000	K.G	639.00	15.78 US\$

5	32041790	Pigment - Colour Pigment - Colour ITC HS Code No. 32041790	12.000	K.G	47999.00	1183.72 US\$
				Total	1,457,083.00	35,933.00

Decision: With D/o C&PC OM No. 46011/104/2008-PC.II dated 15.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cellulose Acetate Sheet/Strips	1 kg	1. Cellulose Acetate Granules	1.0500 kg
		2. Pigment Colour	0.0015 kg

Technical Authority also informed that the firm had clarified that they were using only Granules and not flakes.

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Case No.:3/31/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status: Approved			
HQ File :01/87/050/00513/AM09/	RLA File :31/24/040/00046/AM09/	Lic.No/Date:3110035954 03.11.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON KFKGS 6 (NYLON GF NATURAL FR GRADE) 30 % GLASS FIBER REINFORCED	2000.000	K.G	530000.00	13283.21 US\$
				Total	530,000.00	13,283.21
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39089090	NYLON 6 CHIPS / GRANULES BASE POLYMER	949.660	K.G	103845.32	2564.08 US\$
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING AGENT	600.000	K.G	27216.00	672.00 US\$
3	38231900	ANTIMONY TRIOXIDE FLAME RETARDANT	70.000	K.G	16159.50	399.00 US\$
4	28258000	SAYTEX BROMINATED FLAME RETARDANT	400.000	K.G	72900.00	1800.00 US\$
5	39089090	HF ADD PLUS	40.000	K.G	12960.00	320.00 US\$

PRE POLYMER OF PA 46 (FLOW IMPROVER)

Total 233,080.82 5,755.08

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 15.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon Glassfiber Reinforced Nylon-6 Compound (Akulon KFKGS 6, Nylon GF Natural FR Grade)	1 kg	1. Nylon 6 Chips/Granules	0.4748 kg
		2. Glassfibre	0.3000 kg
		3. Antimony Trioxide	0.0350 kg
		4. Saytex (Brominated Flame Retardant)	0.2000 kg
		5. HF Add Plus/Pre Polymer of PA 46 (Flow Improver)	0.0200 kg

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Case No.:5/43/87-ALC1/2008	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status: Approved
HQ File :01/87/050/00660/AM09/	RLA File :02/24/040/00211/AM09/	Lic.No/Date:0210122578 27.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39100090	62/0- Wacker Belsil UL 9815 (Emulsion of Silicone Fluid/Demethyl) Packed in 600 nos SCHUTZ ECO BULK MX 1000 Plastic Big HDPE Container with Steel frame	600.000	M.T	76875699.00	1525311.49 US\$
2	38099100	62/0- Wacker Finsh CT 93E/Finish J 52 (Emulsion of Amino Silicone Fluid/Amino Dimethyl Polysiloxane)	80.000	M.T	8281420.00	164313.88 US\$
3	39100090	62/0- Wacker Belsil DM 979 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	60.000	M.T	10612186.00	210559.25 US\$
4	39100090	62/0- Wacker Belsil DM 970 (Emulsion of Silicone Fluid/ Dimethyl Polysiloxane)	30.000	M.T	5235107.00	103871.18 US\$
		62/0- Wacker Belsil DM 3140 E				

5	39100090	(Emulsion of Silicone Fluid/ Dimethyl Polysiloxane)	20.000	M.T	2780213.00	55162.96 US\$
6	39100090	62/0- Wetsoft 234//Wetsoft NE 234/wetsoft NE234 VP	30.000	M.T	4880178.00	96828.93 US\$
7	39100090	62/0- Wetsoft 230/Wetsoft NE 230 M/ Wetsoft NE 230 M V P Wetsoft 853 (Emulsion of Amino Silicone Fluid/ Amino)	60.000	M.T	9760356.00	193657.86 US\$
8	39100090	62/0- Wacker AM 927 (Amino Silicone Fluid/ Amino Dimethyl Polysiloxane)	32.000	M.T	4902650.00	97274.81 US\$
9	38099100	62/0- Wacker Finish CT 80 E/ Finish J 70 (Emulsion of Amino Silicone Fluid /Amino Dimethyl Polysiloxane)	120.000	M.T	13841846.00	274639.80 US\$
10	38099100	62/0- Wacker Besil 551 HP (Emulsion of Amino Silicone Fluid /Amino Dimethyl Polysiloxane)	20.000	M.T	3253452.00	64552.62 US\$
				Total	140,423,107.00	2,786,172.78

SLNo.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
As applied for by the firm						

Decision: With D/o C&PC OM No. 46011/71/2004-PC.II dated 27.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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1. Wacker Belsil UL 9815	1 kg	As approved by Norms Committee
2. Wacker Finish CT 93 E/finish J52	1 kg	As approved by Norms Committee
3. Wacker Belsil DM 979	1 kg	As approved by Norms Committee
4. Wacker Belsil DM 970	1 kg	As approved by Norms Committee
5. Wacker Belsil DM 3140 E	1 kg	As approved by Norms Committee
6. Wetsoft 234/Wetsoft NE 234/Wetsoft NE 234 VP	1 kg	As approved by Norms Committee
7. Wetsoft 230/Wetsoft NE 230 H/Wetsoft NE 230 MVP 230 Wetsoft 853	1 kg	As approved by Norms Committee
8. Wacker AM 927	1 kg	As approved by Norms Committee
9. Wacker Finish CT 80 E/Finish J 70	1 kg	As approved by Norms Committee
10. Wacker Belsil 551 HP	1 kg	As approved by Norms Committee

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Case No.:2/5/87-ALC1/2009	Party Name:NILKAMAL LTD	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status: Approved
HQ File :01/87/050/00011/AM10/	RLA File :03/95/040/00967/AM09/	Lic.No/Date:0310516029 17.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39231030	63/0- Plastic Double Wall Insulated Crates (Fish Tubs)/ Ice Boxs with or without Lid. Export Items contents: a) LLDPE Granules- 114285.714 Kgs. b) Polyol- 9900.000 Kgs. c) Isocynate- 8100.000 Kgs.	132285.000	K.G	11700000.00	234000.00 US\$

Total 11,700,000.00 234,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	LLDPE Granules (1.050 kg. for 1 kg. weight of LLDPE content in exports products)	120000.000	K.G	7800000.00	156000.00 US\$
2	39095000	Polyol (0.5885 kg. of Polyol content in 1 kg. weight of Polyurethane Foam in exports products) (Polyurethane Foam is the mixture of Polyol & Isocynate)	10593.000	K.G	1535985.00	30719.70 US\$
3	39095000	Isocynate (0.4815 kg. of Isocynate content in 1 kg. weight of Polyurethane Foam in exports products) (Polyurethane Foam is the mixture of Polyol & Isocynate)	8667.000	K.G	1300000.00	26000.00 US\$
				Total	10,635,985.00	212,719.70

Decision: With D/o C&PC OM No. 46011/51/2009-PC.II dated 27.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Double Wall Insulated Crates (Fish Tubes)/Ice Boxes with/without Lid	1 kg	1. LLDPE Granules	1.05 kg/kg content in the export product
		2. Raw Material for 1 kg of Polyurethane content in the export product	
		i) Polyol ii) Isocyanate (MDI)	0.5885 kg 0.4815 kg

14	Case No.:2/10/87-ALC1/2009	Party Name:POLY MEDICURE LTD.	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status: Approved
	HQ File :01/87/050/00052/AM10/	RLA File :05/24/040/00093/AM10/	Lic.No/Date:0510241489 15.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39200000	63/0- Supply to National AIDS Control Organization against Notification of Award No.104418 dt 12.8.2008 Blood Bags Single 667000 Nos. Double 400200 Nos. Triple 266800 Nos.	44027.600	K.G	30310605.00	599616.00 US\$
				Total	30,310,605.00	599,616.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39204900	PVC Sheet	33889.060	K.G	5591694.66	110617.11 US\$
2	90183900	Needle - Stainless Steel	713511.000	Number	891888.34	17643.69 US\$
3	24420090	Adenine	86.420	K.G	372463.56	7368.22 US\$
4	48219000	Blood Bag Label	1187416.000	Number	1781123.97	35234.90 US\$
5	39049000	PVC Resin	13044.470	K.G	782668.47	15483.06 US\$
6	39129000	Di-Octyl Phthalate (DOP)	6114.600	K.G	611459.74	12096.14 US\$
7	39129000	Di-Octyl Adipate (DOA)	305.730	K.G	36687.58	725.77 US\$
8	39100000	Epoxidised Soyabean Oil	611.460	K.G	42802.18	846.73 US\$
9	39120000	Calcium Zinc Stabilizer	203.820	K.G	34649.39	685.45 US\$
10	29420000	Calcium Stearate	101.910	K.G	6114.60	120.96 US\$
				Total	10,151,552.49	200,822.03

Decision: With D/o C&PC OM No. 46011/52/2009-PC.II dated 21.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Single Blood Bag/Double Blood Bag/Triple Blood Bag (for supply to National Aids Control Organization)	1 kg	1. PVC Sheet	1.25 kg/kg of PVC Sheet contained in export product
		2. Relevant Needle-Stainless Steel	Net + 2% wastage
		3. Adenine	Net + 5% wastage
		4. Blood Bag Labels	Net + 5% wastage
		5. <u>For 1 kg compounds/parts made of PVC Compound</u>	
		- i) PVC Resin	0.692 kg
		ii) Di-Octyl Phthalate (DOP)	0.324 kg

	iii)	Di-Octyl Adipate (DOA)	0.017 kg
	iv)	Epoxidised Soyabean Oil	0.032 kg
	v)	Calcium Zinc Stabilizer	0.010 kg
	vi)	Calcium Stearate	0.005 kg

Case No.:6/10/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status: Approved
HQ File :01/87/050/00056/AM10/	RLA File :07/24/040/00065/AM10/	Lic.No/Date:0710064846 19.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39259010	63/0- ARTICLES MADE OF POLYURETHANE (52169 SADDLE UNIVERSAL 8 inch CODELINE- 21428 Nos.)Contents Polyurethane 4500 Kgs.	4500.000	K.G	1360000.00	27391.74 US\$
				Total	1,360,000.00	27,391.74

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39259010	POLYURETHANE- DESMOPAN 345	5000.000	K.G	902700.00	17857.56 US\$
				Total	902,700.00	17,857.56

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Polyurethane (Saddles)	1 kg	Polyurethane Resin (Desmopan 345)	1.05 kg

Case No.:20/17/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status: Approved
HQ File :01/87/050/00136/AM10/	RLA File :08/24/040/00096/AM10/	Lic.No/Date:0810081440 14.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	62/0- Alkyd Resin C-1030 (70% Resin content)	48000.000	K.G	2764800.00	57600.00 US\$	
				Total	2,764,800.00	57,600.00	
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	29159090	Lauric Acid	9792.000	K.G	480000.00	10000.00 US\$	
2	29173500	Phthalic Anhydride	16368.000	K.G	864000.00	18000.00 US\$	
3	29054500	Glycerine	11232.000	K.G	336000.00	7000.00 US\$	
4	29023000	Toluene Condn.This licence issued under para 4.7 of Hand Book.2004-09.	16368.000	K.G	816000.00	17000.00 US\$	
				Total	2,496,000.00	52,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 15.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1030 (70% Resin Content)	1 kg	1. Lauric Acid	0.204 kg
		2. Phthalic Anhydride	0.341 kg
		3. Glycerin	0.234 kg
		4. Toluene	0.315 kg

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3.3 Following application is **rejected**:

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Case No.:11/39/87-ALC1/2008	Party Name:JAIN IRRIGATION SYSTEMS LTD	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status: Rejected			
HQ File :01/87/050/00631/AM09/	RLA File :03/94/040/00878/AM09/	Lic.No/Date:0310500828 01.01.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39206120	63/0- Polycarbonate Compact/Embossed & Corrugated Sheet	500.000	M.T	91515217.50	1843206.80 US\$
				Total	91,515,217.50	1,843,206.80
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39074000	Lexan Polycarbonate	500.000	M.T	72500000.00	1438492.06 US\$
2	32064990	Colour Master BAtch	101.500	M.T	6902000.00	136944.44 US\$
3	32064990	UV Master Batch	51.500	M.T	3605000.00	71527.78 US\$
				Total	83,007,000.00	1,646,964.28
Decision: The Committee discussed case in light of D/L No. 46011/18/2009-PC.II dated 17.03.2009 issued by D/o C&PC and followed by three reminders issued by DGFT on 23.04.2009, 08.06.2009 and 06.10.2009 for want of information from the firm. It was observed that firm failed to furnish information despite of repeated reminders to them. Hence, the Committee decided to reject the case.						

3.4 Following applications are **deferred**:

MANUAL CASE

3.3.1	Case No. A-97	GUARNIFLON INDIA PVT. LTD.	HQ F. No. 01/87/050/00390/AM09/DES-VII	Status: Deferred
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	NC No.: 31/AM10 Dated: 28.10.2009	Adv. Lic. No. 0310483587 Dated 25.08.2008	RLA F. No. 03/94/040/00368/AM09	
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Application: Request is for amendment in the description of export product.

Position: D/o C&PC will furnish comments.

Deferred for two weeks.

ONLINE CASES

3	Case No.:18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date:09.12.2009
	Position: Reminder sent to firm on 18.09.2009 in respect of D/L issued by DIPP. Final Reminder may be issued to firm by DGFT.			

5	Case No.:10/39/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00630/AM09/	RLA File :03/94/040/00906/AM09/	Lic.No/Date:0310500822 01.01.2009	Defer Date:25.11.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.:19/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00730/AM09/	RLA File :03/95/040/00398/AM09/	Lic.No/Date:0310505328 03.02.2009	Defer Date:09.12.2009
	Position: Reminder D.O. may be sent to D/o C&PC for want of comments.			

9	Case No.:20/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2009	Status:Deffered and
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			28.10.2009	Re-indexed
	HQ File :01/87/050/00731/AM09/	RLA File :03/95/040/00405/AM09/	Lic.No/Date:0310505336 03.02.2009	Defer Date:09.12.2009
Position: Reminder D.O. may be sent to D/o C&PC for want of comments.				

10	Case No.:10/6/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00031/AM10/	RLA File :03/94/040/01061/AM09/	Lic.No/Date:0310513762 30.03.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

11	Case No.:12/17/87-ALC1/2009	Party Name:SAATI INDIA PVT LTD	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00128/AM10/	RLA File :03/95/040/00997/AM09/	Lic.No/Date:0310515370 13.04.2009	Defer Date:11.11.2009
	Position: Reply is awaited from the firm.			

13	Case No.:5/15/87-ALC1/2009	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00110/AM10/	RLA File :03/95/040/00010/AM10/	Lic.No/Date:0310517938 01.05.2009	Defer Date:18.11.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:9/17/87-ALC1/2009	Party Name:WALTER PACK AUTOMOTIVE PRODUCTS INDIA PVT.LTD.	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00125/AM10/	RLA File :31/24/040/00011/AM10/	Lic.No/Date:3110038465 20.05.2009	Defer Date:11.11.2009
	Position: Reply is awaited from the firm.			

17	Case No.:8/15/87-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deferred and Re-indexed
	HQ File :01/87/050/00113/AM10/	RLA File :03/94/040/01057/AM09/	Lic.No/Date:0310526499 30.06.2009	Defer Date:09.12.2009

Position: D/L No. 46011/78/2009-PC.II dated 03.09.2009 issued by D/o C&PC followed by reminder from DGFT on 23.09.2009. Final reminder may be issued to firm by DGFT.

18	Case No.:16/17/87-ALC1/2009	Party Name:KALPANA INTERNATIONAL	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00132/AM10/	RLA File :06/24/040/00007/AM10/	Lic.No/Date:0610015821 02.07.2009	Defer Date:09.12.2009
	Position: D/L No. 46011/77/2009-PC.II dated 01.09.2009 issued by D/o C&PC, reminder may be issued to firm by DGFT.			

20	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:18.11.2009
	Position: D/o C&PC will furnish comments.			

21	Case No.:2/19/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00145/AM10/	RLA File :03/94/040/00338/AM10/	Lic.No/Date:0310530496 24.07.2009	Defer Date:18.11.2009
	Position: D/o C&PC will furnish comments.			

22	Case No.:7/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00158/AM10/	RLA File :08/24/040/00052/AM09/	Lic.No/Date:0810082017 04.08.2009	Defer Date:11.11.2009
	Position: Reply is awaited from the firm.			

23	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:11.11.2009
	Position: Reply is awaited from the firm.			

24	Case No.:9/20/87-ALC1/2009	Party Name:AMIAITIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00160/AM10/	RLA File :17/24/040/00011/AM10/	Lic.No/Date:1710002736 04.08.2009	Defer Date:18.11.2009
	Position: D/o C&PC will furnish comments.			

25	Case No.:8/21/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00168/AM10/	RLA File :07/24/040/00169/AM10/	Lic.No/Date:0710066440 11.08.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

26	Case No.:4/24/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00187/AM10/	RLA File :03/95/040/00248/AM10/	Lic.No/Date:0310535940 31.08.2009	Defer Date:25.11.2009
	Position: D/o C&PC will furnish comments.			

27	Case No.:6/27/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00207/AM10/	RLA File :03/95/040/00375/AM10/	Lic.No/Date:0310537848 15.09.2009	Defer Date:25.11.2009
	Position: D/o C&PC will furnish comments.			

28	Case No.:1/28/87-ALC1/2009	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:31/87-ALC1/2009 28.10.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00209/AM10/	RLA File :02/24/040/00106/AM10/	Lic.No/Date:0210131938 23.09.2009	Defer Date:11.11.2009
	Position: Copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
